

**NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH
KALAS MAHAL, CHENNAI – 600005**

NGT/SZ/54/PET/2019/

DATE: 01-09-2025

NOTICE

Pursuant to the office order No. NGT (PB)/Judicial -II/196/70 dated: 03.02.2016 relating to the reply to public complaint, the letter petitions addressed to the National Green Tribunal, Southern Zone, Chennai received from **01.08.2025 to 31.08.2025** that are found to be not in conformity with National Green Tribunal (Practice & Procedure) Rules, 2011 framed under National Green Tribunal Act, 2010 are herewith posted on the website for public information.

Further, NGT shall not entertain any public complaint which is not in conformity with National Green Tribunal (Practice & Procedure) Rules, 2011 and no judicial proceedings shall be initiated. No correspondence will also be entertained in this regard.

The NGT office orders, Act and Rules are available on the NGT website: www.greentribunal.gov.in

Letter Petition Received for the month of August, 2025

Sl. No.	SR. No & Date	Date of Letter Petition	Name & Address of the Complainant
1.	2134 & 01.08.2025	31.07.2025	L.Jayaraman, Egai Village, Thirukazhukundram, Chengalpet District-603109
2.	2146 & 04.08.2025	19.07.2025	K.Prakash, Hanumankonda District, Telangana- 506001
3.	2409 & 26.08.2025	Nil	Anonymous Complainant
4.	2408 & 26.08.2025	Nil	S.Sekar, Ennore, Thiruvallur Nagar, Kamarajar Nagar - 600057
5.	2446 & 28.08.2025	28.08.2025	Sreesuryamohan@gmail.com

Shailender
Assistant (Judicial)
NGT, SZ

Regards

Registrar
NGT, SZ